

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D. Sangamitra. Sairam Ganapathi. for Grenicon & Associates Counsel for Petitioner.	Advocate	
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ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Matter is adjourned for the presence of the Respondent failing which appropriate order will be passed. Put up on 04.04.2018 at 10.30 A.M.

**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

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